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C.A.No. 6565 OF 1999

ITEM No.IC

Court No. 3

SECTION XVII

For Judgment

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No.6565/1999

Sanjay K. Sinha-II & Ors.

Appellant (s)

VERSUS

State of Bihar & Ors.

Respondent (s)

(HEARD & DECIDED BY HON'BLE MR. JUSTICE BRIJESH KUMAR AND ARUN KUMAR,JJ)

Date : 31/05/2004 This Petition was called on for pronouncement
of judgment today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL (Vacation Bench)
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Appellant (s) Mr.Ajit Kumar Sinha,Adv.

For Respondent (s) Mr.R.P.Wadhvani,Adv.

Mr.B.B. Singh,Adv.

Mr.Navin Prakash,Adv.

UPON hearing counsel the Court made the following
J U D G M E N T

Hon'ble Mrs. Justice Ruma Pal pronounced the judgment
of the Court on behalf of the Hon"ble Mr.Justice Arun Kumar
allowing the appeal with no order as to costs. Reportable.

(Usha Bhardwaj) (Madhu Saxena)
P.S. To Registrar COURT MASTER

Signed judgment is placed on the file.